

**Central Administrative Tribunal
Principal Bench**

OA No.840/2017

New Delhi, this the 31st day of July, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Shri J.D. Atkaan, Group 'B', Age 54
S/o Shri P.S. Atkaan, Asstt. Engineer(Civil)
R/o C-1/115-B, Keshav Puram
Delhi-35. ..Applicant

(By Advocate: Shri Rajeev Sharma)

Versus

1. North Delhi Municipal Corporation
(through its Commissioner)
Dr. S.P. Mukherjee Civic Centre
J.L. Marg, New Delhi.
2. The Commissioner
North Delhi Municipal Corporation
Dr. S.P. Mukherjee Civic Centre, 4th Floor
J.L. Marg, New Delhi.
3. Director(Personnel)
North Delhi Municipal Corporation
Dr. S.P. Mukherjee Civic Centre,
5th Floor, J.L. Marg, New Delhi. ..Respondents

ORDER (ORAL)

Justice Permod Kohli, Chairman :-

The relief sought in this Original Application was to consider the applicant for promotion to the post of Executive Engineer (Civil).

2. Shri Rajeev Sharma, learned counsel appearing for the applicant has placed on record copy of the order dated 21.07.2017, issued by the respondents, whereby the applicant has not only been accorded consideration but also stands promoted to the post of Executive Engineer(Civil) on regular basis.

3. In this view of the matter, the present Application is rendered infructuous. Dismissed as such.

4. Shri Rajeev Sharma further submits that the applicant was required to be promoted from the date his junior was promoted whereas vide order dated 21.07.2017, he has been promoted from a later date. Suffice it to say that if the applicant has any grievance in regard to the date of promotion, he is at liberty to approach the respondents or seek any other remedial measure, available in law.

(K.N. Shrivastava)
Member(A)

(Justice Permod Kohli)
Chairman

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